

SL.No.40

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1133/2020 IA No.1134/2020 IA No.1135/2020 in CP No.392/241/HDB/2020
NAME OF THE COMPANY	Union of India & Sitarama Housing Pvt Ltd & 09 others
NAME OF THE PETITIONER(S)	Pavuluri Raja Shekhar and 9 others
NAME OF THE RESPONDENT(S)	Union of India & Sitarama Housinh Pvt Ltd & 09 others
UNDER SECTION	241

ORDER

IA No.1133/2020, IA No.1134/2020 and IA No.1135/2020

At request of the Counsel for the Petitioner, post on 17.07.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)